REFERENCE TO THE REPORTED ATROCITIES ON HARUANS IN KARAMCHEDU VILLAGE IN ANDHRA PRADESH

SHRI B. KRISHNA MOHAN (Andhra Pradesh); Madam Deputy Chairman, I thank you very much for having given me this opportunity to make a Special Mention on the killing of four Harijans and injuring of 22 others in Karamchedu village in Andhra Pradesh on the 17th of July, 1985. Madam, I would like to quote a report from "The Hindu":-

"About 400 Harijans, including 100 women, have fled Karamchedu and taken shelter in a Church at Chirala as tension continues to prevail in the village where four Harijans were killed and 22 others injured, when non-Hari-jan Hindus attacked the Harijahwada on Wednesday."

"Karamchedu village is one of the richest in Prakasam district with a population of about 20,000, mostly non-Harijan Hindus. The dispute began on Tuesday when a Harijan boy protested against a farmer cleaning his animal and letting out the water in the Harijanwada's drinking water tank. In a scuffle that ensued, the farmer's wrist watch was broken. He decided to take revenge and attacked the Harijanwada, armed with sticks and axes. Harijans were beaten up indiscriminately. While some women hid in their houses, all their menfolk took to their heels in panic. The attackers chased and hit them one mile away. Even Harijan women working in fields were not spared."

The Reporter of "The Hindu" adds further:

"The Harijans told THE HINDU that non-Harijan Hindus were sore with them for supporting the Congress (I) in the last elections and were awaiting an opportunity to attack them. The trivial dispute on Tuesday provided the spur. The Harijanwada looked desolate today with women and children living in fear of anothe, attack while their men were away in Chirala. It

will be an uphill task for officials to restore confidence among the Harijans. No arrests have so far been made."

Andhra Pradesh

There is another report in "The Indian Express". The correspondent of "The Indian Express", Shri A.B.V. Narasimha Rao, writes that when the Chief Minister of Andhra Pradesh, Shri N.T. Rama Rao, visited Karamchedu village on Friday, he was surrounded by the very people who are alleged to have chased and killed four Harijans on Wednesday.....

SHRI B. SATYANARAYAN REDDY: (Andhra Pradesh): This is all wrong-{Interruptions}. It is all wrong.

SHRI B. KRISHNA MOHAN; I quoting from the newspaper only.

SHRI B. SATYANARAYAN REEDY: It is incorrect. {Interruptions).

SHRI B. KRISHNA MOHAN: I only quoting a newspaper report.

SHRI B. SATYANARAYAN REDDY: He is only making wrong statements. {Interruptions) It is all wrong.

SHRI B. KRISHNA MOHAN: I quoting from the newspaper reports.

THE DEPUTY' CHAIRMAN: Mr. Reddy, please do not interrupt.

SHRI B. SATYANARAYAN REDDY-He is making a false statement. {Interruptions}.

SHRI B. KRISHNA MOHAN: I am quoting from the report in the "Indian Express". It says.

"Whistling and clapping loudly, they prevented the Chief Minister from talking to the Harijans, the witness added

...... The Chief Minister thus neither met the real victims at Karamchedu nor did he go to the Government Hospital at Chirala."

SHRI B. SATYANARAYAN REDDY': This is all wrong. (Interruptions). He visited the place of incident and Hospital and announced all possible help to the victims.

SHRI B. KRISHNA MOHAN: Just listen.

THE DEPUTY CHAIRMAN: Mr. Reddy, everytime a Member rises to make a Special Mention about Andhra Pradesh, you do not have to rise and speak.

SHRI B. SATYANARAYAN REDDY: But he is making political capital and taking exploitation of the unfortunate incident. Wrong statements should not be made in the House. *{Interruptions}*. This i_s a wrong statement and he should not be allowed to make false statement. *{Interruptions}*.

SHRI B. KRISHNA MOHAN; The report further says:

"In a surprise move, the Chief Minister's seheduled programme of calling at the Chirala Hospital was cancelled at the last moment for no proper reason. While police bandobust was made at the Chirala Hospital, Mr. Rama Rao was taken to Karamchadu"?

"According to most Harijans of the village, the Chief Minister "eft die village leaving the victims In utte_r disappointment and sorrow. Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijan witness said.

SHRI B. SATYANARAYAN REDDY:

Madam, against it is an unfair statement. The Chief Minister of Andhra Pradesh has rendered all the necessary help to the victims and the culprits have been caught and arrested and a judicial inquiry has been ordered. (Interruptions) This is an unfair statement that he is making.

SHRI B. KRISHNA MOHAN; I am only quoting from a newspaper report which says:

"Establishing a link between the massacre and the close relatives of the Chief Minister in the village, another Harijnin witness said, "They are so confident that the Chief Minister and the Government he heads belong to them."

 $\{Interruptions\}$

ः उपसभापति ः कोई पाइंट श्राफ़ श्रार्डर नहीं है इस पर, स्टेटमेंट पढ़ रहे हैं। {Interruptions} SHRI SUSHIL CHAND MOHUNTA (Haryana); On a point of order. (//«-terruptions).

SHRI B. SATYANARAYAN REDDY: He is making a statement in the House which is ____(Interruptions).

Andhra Pradesh

यू० पी० में नहीं हुन्ना, हम बोल रहें हैं, इतका जवाब देंगे।

उपसमापति : ग्राप मेरी बात सुनना पसंद करेंगे। मैं यह अर्ज कर रही हूं कि अगर ग्रापको कुछ कहना है तो आपका स्पेशल मेंशन आयेगा उसपर बोल दीजिएगा इस तरह से हाऊस को डिस्टबं करना कुछ अच्छा नहीं लगता है।

श्री बी० तत्यनारायण रेड्डी: मैं जरूर कहूंगा जब श्रायेगा मैं कहूंगा (व्यवधान) आप मुझे इजाजत दीजिए मैं कहुंगा।

उपसभापति : श्राज नहीं कल करिएगा (व्यवधान) श्राप अपनी बात जल्दी बत्म करिए (व्यवधान) वी विल डूइट एकाडिंग ट रल्स ।

SHRIMATI MARGARET ALVA (Karnataka): May I say that a Special Mention cannot be converted into a debate. The idea is that we convey whatever is the people's concern. It is not a debate in which everyone has td answer. *{Interruptions}.*

SHRI SUSHIL CHAND MOHUNTA: Who is going to convey? (Interruptions). SHRI B. SATYANARAYAN REDDY: There were atrocities in Uttar Pradesh during the regime of Shrimati Indira Gandhi and Rajiv Gandhi. If this matter is taken up here. Will you allow? You will not allow it. (Interruptions).

SHRI B. KRISHNA MOHAN: They expressed a desire to appoint a judicial inquiry. I personally feel that the constitution of a judicial inquiry will be of no purpose. As a matter of fact, when some Harijans were burnt alive in a village in Chittoor district, a judicial inquiry was constituted and it has given its report that a local Telugu Desam MLA and some Telugu Desam worker, were responsible for the killings of the Harijans. But no action was taken there. (Interruptions).

THE DEPUTY CHAIRMAN; I am reminding you, Mr, Reddy, once again. Pleased sit down. (Interruptions) Please conclude.

SHRI B. KRISHNA MOHAN: I am concluding. There is a break-down of the law and order machinery there. Innocent people are put to a lot of harassment. I think the State Government has lost control over the State police and the police are acting like mad dogs. I request the Government kindly to send a parliamentary, delegation consisting of all parties to that village and report to Parliament. (Interruptions).

SHRI R. RAMAKRISHNAN (Tamil Nadu): On a point of order. I respectfully point out that in the Rajya Sabha, the House of Elders the Council of States—with due respect to Mr. Madhavrao Scindia who is busily engaged in conversation with Shri Kalpnatti Rai—there should be a Minister of the Cabinet rank present all the time. There is a roster duty drawn. Of course, Mrs. Alva has gone to the Chairman with yom permission; I don't mind about that. But a Minister of the Cabinet on roster duty should be there. Please direct them to be present and pay adequate respect to this House. Thank you.

THE DEPUTY CHAIRMAN: It will be conveyed.

REFERENCE TO THE REPORTED EXPORT OF SKULLS OF CHILDREN

श्री कैलाश पति मिश्र (बिहार): महोदया, पिछले 15 जुन को पटना से प्रकाशित "पाटिलपुत टाइम्स" हिन्दी दैनिक में फोटो सहित एक ऐसा समाचार छपा हैं कि छोट - छोटे बच्चों की गरदनें काट करके उनका मस्तक उवालकर उनका व्यापार किया जा रहा है। सारे बिहार में ग्रांतक का वातावरण छा गया है। एक से बढ़कर एक समाचार आने शरू हए हैं। फिर पता लगता है कि यह जो शिशश्चों के मस्तक का नर पिशाच व्यापार करते हैं, जिन्दा शिशग्री म्रापहरण करते हैं, उन्हें नणा खिलाकर बेहोण कर देते हैं और बीच गंगा में ले जाकर उनकी गदनें काट कर उनका धड पानी में डाल दिया जाता है। फिर

पता चला है कि लगभग एक महीने में 200 पटियां छोटे छोटे शिशश्रों के मस्तक की भर कर कलकत्ता भेजी जाती हैं। फल बेचने के नाम पर उनका व्यापार चलता है ग्रीर कलकत्ते के ग्रंदर बडे बड़े तस्कर वहां से उन पेटियों को छड़ाते हैं ग्रीर विदेशों के ग्रन्दर निर्यात करते हैं।यहदेखकर श्राज्ययं लगता है कि नर कंकाल का निर्यात करने के लिये देश के ग्रंदर 30 लोगों को लाइसेंस मिला हम्रा है, उसमें से अकेले दस बिहार में हैं, दस तो लाइसेंस लिये हुए हैं ग्रीर दस ऐसे हैं जो बिना लाइसेंस के चोरी छिपे ही यह बंधा कर रहें हैं।

दुर्भाग्य यह है कि दनिया के ग्रंदर भारत एक ऐसा देश है जो नर कंकाल का निर्यात स्राज द्निया में कर रहा है। ग्रास्ट्रेलिया में केनेडा में, ग्रमरीका में, दुनिया के कई देशों के ग्रंदर शिशग्री की खोपड़ी की ग्राज बहुत ज्यादा मांग हो गई है। देखने के बाद ऐसा पता लग रहा है कि एक वर्ष के ग्रंदर पांच से सात हजार शिशुग्रीं का बिहार के ग्रंदर ग्रपहरण हुन्ना है। यह ग्रपहरण कहां होता है ? कहीं गरीब ग्रादिवासियों के महल्ले से या गांव में जाब्र ग्रपहरण कर लिया जाता है कहीं हरिजनों के यहां ग्रपहरण कर लिया जाता है । थाने में कछ रिपोर्ट लिखी जाती है, कछ नहीं लिखी जाती है। ग्रपहरण करने के बाद उन बच्चों का क्या होता है ग्रब जाकर वह चित्र सामने ग्राया है ।

महोदया, मैं दो अखवारों के चित्र सदन की पटल के ऊपर रखना चाहता हूं। उपसभापति: सदन की पटल पर नहीं रखिये सिर्फ बता दीजिए कि क्या हुआ है।

श्री कैलाश पित मिश्र : इन चित्रों को देखने के बाद किसी का भी हदर कांप छठेगा । यह चित्र बता रहे हैं कि यह छोटे छोटे बच्चे बिलकुल जीवित उनका चेहरा है । मैं उस पत्रकार महोदय को धन्यंवाद देना चाहता हूं श्रीर उस पत्रकार फोटो-ग्राफर को भी धन्यवाद देना चाहता हूं। मुझे पता चला है कि उसके जीवन के ऊपर